

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-39-2020

Myles High Hotels and
Towers Pvt. Ltd. ... Petitioner
Versus
Union of India & Ors. ... Respondents

Mr. Shivan Desai, Advocate for the Petitioner.

Ms. Asha Desai, Senior Standing Counsel for the Respondents.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 9th June, 2020

P.C.

Heard Mr. Desai, learned counsel for the Petitioner and
Ms. A. Desai, learned Senior Standing Counsel for the Respondents.

2. The concerned Respondents to file reply by 15th June, 2020.
Advance copy to be furnished to the Petitioner, if necessary by Email.

3. Stand over to 16th June, 2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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